

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2098
ANSWERED ON:04.08.2000
BUNGLING IN MEDICAL ORDERS BY NCCF
RAM SAGAR

Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether CBI had registered a case in 1997 against ACASH, Safdarjung, Deen Dayal Upadhyaya hospitals and AIIMS for bungling in medical order/supplies through National Cooperative Consumers` Federation or open tenders; and

(b) if so, the progress made in finalisation of the case giving the present status thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI S CHAUHAN)

(a) : According to the information furnished by the NCCF, the CBI registered a case against some officials of AIIMS and others in the year 1999 for allegations of irregularities in purchase of goods through the NCCF of India Ltd.

(b) : The case is still under investigation by the CBI.